

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **16<sup>th</sup>** day of **April**, 2019

Present :

**Hon'ble Mr. Rakesh Sagar Jain, Member-J**

Original Application No.330/00372/2019

Chandan Srivastava, 60 years, S/o Late B.N. Srivastava, R/o N 6/2B-83 Indira Nagar, Chitayipur, Varanasi 221005.

.....Applicant.

By Advocate -Shri Arun Prakash  
Shri S.P. Singh

**V E R S U S**

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, Hazrat Ganj Lucknow UP 226001.
3. The Senior Divisional Personnel Officer, Northern Railway, Hazrat Ganj Lucknow UP 226001.

..... Respondents

By Advocate : Shri G.K. Tripathi

**O R D E R**

Learned counsel for the applicant submitted that his grievance may be redressed if a direction is given to the respondents to consider and decide the representation dated 24.09.2018 (Annexure-A-2) of the applicant within a specified period of time.

2. Learned counsel for the respondents submitted that he may be permitted to file the counter in this case. However, looking

into the facts and circumstances of the case, the OA is disposed of.

3. In view of the limited prayer made by the counsel for the applicant but without commenting anything on the merits of the case, the OA is disposed of with direction to respondent No.2/Competent Authority to decide the representation dated 24.09.2018 (Annexure-A-2) of the applicant by passing a reasoned and speaking order within two month from the date of receipt of a certified copy of this order. No order as to costs.

Member-J

RKM/